

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 209 of 2013**

**Dated : 24<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Neyveli Lignite Corporation Ltd. ... Appellant(s)**

**Versus**

**Central Electricity  
Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Ms. Swagatika Sahoo

**ORDER**

Despite service of notice, nobody has represented on behalf of the Respondents.

Post the matter on **15.11.2013.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**